



GOVERNMENT OF JAMMU & KASHMIR  
HEALTH AND MEDICAL EDUCATION DEPARTMENT

Notification

Jammu, the 29<sup>th</sup> December, 2016.

SRO 405 .- In exercise of the powers conferred by section 21 of the Drugs and Cosmetics Act, 1940, (Central Act) and in supersession of notification SRO 137 dated 28<sup>th</sup> March, 2013, the Government of Jammu and Kashmir hereby appoint the following persons, having the prescribed qualification, as inspectors for purpose of the said Act for the areas shown against each as under:-

S.No	Name of the person (Drug Inspector)	Areas of Jurisdiction
01	Drug Inspector J&K (HQ)	Whole State
02	Drug Inspector Kashmir (HQ)	Kashmir Division
03	Drug Inspector Jammu (HQ)	Jammu Division
04	Drug Inspector Anantnag	District Anantnag
05	Drug Inspector Bandipora	District Bandipora
06	Drug Inspector Baramulla	District Baramulla
07	Drug Inspector Budgam	District Budgam
08	Drug Inspector Doda	District Doda
09	Drug Inspector Ganderbal	District Ganderbal
10	Drug Inspector Jammu	District Jammu
11	Drug Inspector Kargil	District Kargil
12	Drug Inspector Kathua	District Kathua
13	Drug Inspector Kishtwar	District Kishtwar
14	Drug Inspector Kulgam	District Kulgam
15	Drug Inspector Kupwara	District Kupwara
16	Drug Inspector Leh	District Leh
17	Drug Inspector Poonch	District Poonch
18	Drug Inspector Pulwama	District Pulwama
19	Drug Inspector Rajouri	District Rajouri
20	Drug Inspector Ramban	District Ramban
21	Drug Inspector Reasi	District Reasi
22	Drug Inspector Samba	District Samba

